

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.5757  
TO BE ANSWERED ON APRIL 03, 2018

B-2 CATEGORY STATUS

No. 5757 SHRI ARJUN LAL MEENA:

Will the MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) whether the Government is considering to accord B-2 category status to Udaipur city;
- (b) if so, the time by which the said status is likely to be awarded to Udaipur city; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF  
THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)

(a): There is no such proposal at present.

(b): Does not arise.

(c) Based on criteria of population, the Ministry of Finance, Government of India does the classification of cities for the purpose of House Rent Allowance and Transport Allowance to Central Government employees. As the population of Udaipur is less than 5 lakh as per Census 2011, it does not qualify for Y classification (B-2) as per 7th Central Pay Commission.

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